

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3179 of 2022 in I.A. No. _/2022 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association Vs. Manish Kumar Gupta	Jitendra Singh
2.	I.A. No. 3184 of 2022 in I.A. No. _/2022 in Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Pooja Goela & Ors.	Sandeep Bajaj
3.	I.A. No. 3185 of 2022 in Compt. App. (AT) No. __ of 2022	Fimo Info solutions Pvt. Ltd. & Anr. Vs. Competition Commission of India	Nitin Gulati
4.	I.A. No. 3187 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Prosper Housing Finance Ltd. Vs. Jagdish Singh Nain Resolution Professional HBN Foods Ltd.	Dhruv Gupta
5.	I.A. No. 3204 of 2022 in I.A. No. _/2022 in Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Vs. Pardesi Construction Pvt. Ltd. & Ors.	Diwakar Maheshwari

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar